

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3600  
ANSWERED ON:03.09.2012  
NH AND B  
J Helen Davidson

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the present status of land acquisition for widening of National Highways (NHs) particularly NH-47 and NH-47B in Tamil Nadu;
- (b) whether funds have been sanctioned for the said purpose; and
- (c) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) to (c) Total land required for widening of stretch of NH-47 and NH-47B for a length of 70.36 km in Tamil Nadu is about 426 Hectares (Ha) involving 25 villages. 3 D Notification in respect of 375 Ha has been published. The funds required towards compensation for land acquisition are released by NHAI as and when awards are passed by Competent Authority for Land Acquisition (CALA) and there is neither paucity of funds nor delay in release of funds.